

In the National Company Law Tribunal, Jaipur

Item No. 206
CP No. (IB)-241/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Ms. Annu Kumari Somra

.....Applicant/Petitioners

VS.

Jaipur Scientific Agriculture Solution Pvt. Ltd.

.....Respondent

Order delivered on 10.10.2019

Coram: MS. INA MALHOTRA, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER

For Petitioner (s) : Aishwarya Sharma, Adv.

For Respondent(s) : Anand Sharma, Adv.
Nikhil Yadav, Adv.
Ravinder Kumar, Adv.

ORDER

Learned counsel for the Corporate Debtor submits that he shall file the reply during the course of the day. Advance copy be given to the learned opposite counsel. To come up for arguments on 31.10.2019.

Sdt

(RAGHU NAYYAR)
TECHNICAL MEMBER

Sdt

(INA MALHOTRA)
JUDICIAL MEMBER